

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-38.

Dated: 6 JAN 1994

APPLICATION NO(s) 1021/93

APPLICANTS: P.G. Ayyappa

RESPONDENTS: Superintending Engineer,
BCC, CPWD, Blore & Others.

TO.

- ① Dr. M. S. Nagaraja
Advocate, no 11,
2nd Floor Teross,
Sujatha Complex,
Gandhinagar,
Bangalore-9.
- ② Director General of Works,
Central Public Works Deptt.,
Mitsman Bhavan, New Delhi.
- ③ Superintending Engineer,
Bangalore Central Circle,
C.P.W.D. C.G.O. Complex,
Koramangala, Bangalore.

SUBJECT:- Forwarding of copies of the Orders passed by
the Central Administrative Tribunal, Bangalore.

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Please find enclosed herewith a copy of the
ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal
in the above mentioned application(s) on 30.12.93.

Received
7/1/94

For DEPUTY REGISTRAR
JUDICIAL BRANCHES.

gm*

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

ORIGINAL APPLICATION No.1021/93

THIS THE 30TH DAY OF DECEMBER, 1993

SHRI V. RAMAKRISHNAN .. MEMBER (A)

Sri P.G. Ayyappan,
Aged 51 years,
S/o Sri P.A. Govindan,
B. Kattahalli,
Hassan.

... Applicant

(By Advocate Dr. M.S. Nagaraja)

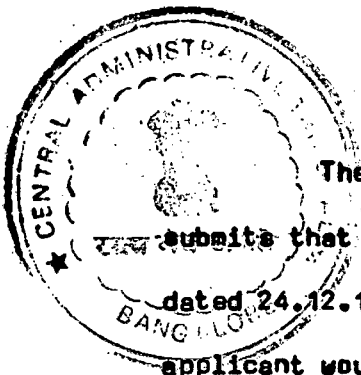
Vs.

1. The Superintending Engineer,
Bangalore Central Circle,
C.P.W.D. "CGO Complex," Maramangala,
Bangalore.
2. The Director General of Works
Central Public Works Department,
Nirman Bhavan, New Delhi.
3. Union of India,
represented by
Secretary to Government,
Ministry of Urban Development,
Nirman Bhavan, New Delhi.
4. Sri K.V. Dhanamajayan,
Assistant Engineer,
Mysore Central Division,
C.P.W.D., Mysore.

... Respondents

ORDER

The matter was heard for some time. Dr. M.S. Nagaraja submits that apart from the points referred in the representation dated 24.12.1993, against the transfer order dated 16.12.1993, the applicant would also take to submit that his transfer at this stage in the middle of the academic year will seriously inconvenience him. The applicant undertakes to give a detailed representation within a week bringing out the points also for consideration by the department.



If he submits such a representation within a week, the same and also the representation dated 24.12.1993 should be disposed of by the department within a fortnight from the date of receipt of such representation and till such disposal, the transfer order is not to be implemented.



The matter is disposed off finally with the above observations.

Soh

(V. RAMAKRISHNAN)
MEMBER (A)

TRUE COPY

psp.

[Signature]
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL DEPUTY
BANGALORE